

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

THURSDAY, THE 30TH DAY OF APRIL, 2020/10TH VAISAKHA, 1942

W.P(C) TMP NO.256 OF 2020

PETITIONER:

S.UNNIKRISHNAN NAIR,
'PERKINS'
SOUPARNIKA, TRA-11,
THAMARABHAGAM LANE,
KUMARAPURAM, MEDICAL COLLEGE P.O.,
THIRUVANANTHAPURAM-695 011.

BY ADV. AJITHKRISHNAN

RESPONDENTS:

1. THE STATE OF KERALA, REPRESENTED BY
THE PRINCIPAL SECRETARY,
PUBLIC WORKS DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM - 695 001.
2. THE CHIEF ENGINEER, PWD BUILDINGS,
PUBLIC OFFICE, THIRUVANANTHAPURAM-695 033.
3. THE CHIEF ELECTRICAL ENGINEER,
PWD ELECTRICAL WING, PUBLIC OFFICE,
THIRUVANANTHAPURAM-695 033.
4. THE SUPERINTENDING ENGINEER,
ELECTRICAL WING, PUBLIC OFFICE,
THIRUVANANTHAPURAM-695 033.
5. THE EXECUTIVE ENGINEER,
PWD ELECTRICAL DIVISION, PUBLIC OFFICE,
THIRUVANANTHAPURAM-695 033.

W.P(C) TMP NO.256 OF 2020 ..2..

6. SATHEESHKUMAR,
PRIYA ELECTRICALS AND SOUNDS,
TC. 20/2487, MANIMANDIRAM,
KARAMANA, THIRUVANANTHAPURAM-695 002.

BY SRI.SRI.K.P.HARISH, GOVERNMENT PLEADER

THIS WRIT PETITION HAVING COME UP FOR ORDERS ON
30.04.2020, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:

BECHU KURIAN THOMAS, J.

W.P.(C) TMP No.256 of 2020

Dated this the 30th day of April, 2020

ORDER

The Government Pleader shall get instructions. Post the case on 05.05.2020. Till that time, 5th respondent shall not execute the agreement with the 6th respondent.

**BECHU KURIAN THOMAS
JUDGE**

PV

APPENDIX

PETITIONER'S EXHIBITS

EXHIBIT- P1 TRUE COPY OF THE GOVERNMENT ORDER, DATED 25-09-2014, ISSUED BY THE 1ST RESPONDENT.

EXHIBIT- P2 TRUE COPY OF THE IDENTITY CARD ISSUED TO THE PETITIONER BY THE 3RD RESPONDENT.

EXHIBIT- P3 TRUE COPY OF THE IDENTITY CARD ISSUED TO THE PETITIONER BY THE 4TH RESPONDENT.

EXHIBIT- P4 TRUE COPY OF THE TENDER NOTIFICATION DATED 18/03/2017, ISSUED BY THE 5TH RESPONDENT.

EXHIBIT- P5 TRUE COPY OF THE TENDER NOTIFICATION DATED 14/09/2018, ISSUED BY THE 5TH RESPONDENT.

EXHIBIT- P6 TRUE COPY OF THE TENDER NOTIFICATION DATED 03/08/2019, ISSUED BY THE 5TH RESPONDENT.

EXHIBIT- P7 TRUE COPY OF THE TENDER NOTIFICATION DATED 12/03/2020, ISSUED BY THE 5TH RESPONDENT.

EXHIBIT- P8 TRUE COPY OF THE LIST OF TENDERS AND THEIR QUOTED RATES, DATED 30/03/2020.

EXHIBIT- P9 TRUE COPY OF THE SELECTION NOTICE DATED 30/03/2020, ISSUED BY THE 5TH RESPONDENT.

EXHIBIT-P10 TRUE COPY OF THE REPRESENTATION DATED 31/03/2020, SUBMITTED BY THE PETITIONER BEFORE THE 3RD RESPONDENT.